GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:4419
ANSWERED ON:21.04.2015
FUNDS FOR YOUTH AND SPORTS ACTIVITIES
Shekhawat Shri Gajendra Singh

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether sufficient funds are made available for youth and sports activities in the country;
- (b) if so, the details thereof, separately;
- (c) whether the Government proposes to prepare any strategy for improvement/ development of youth and sports activities in the country;
- (d) if so, the details thereof and amount of funds allocated/released for the said purpose along with the construction of youth hostels, stadia during each of the last three years and the current year, State/ UT and scheme/programme-wise; and
- (e) the steps taken by the Government to increase the allocation for the State Governments?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

- (a) & (b): Yes Madam. Sufficient funds are available for Youth and Sports activities. Scheme-wise allocation of funds for Youth Affairs and Sports during the current financial year are given in Annexure-I.
- (C) The Ministry is implementing various schemes for the improvement/development of youth and sports activities in the country:

Department of Youth Affairs:

- i) Nehru Yuva Kendra Sangathan (NYKS)
- ii) National Service Scheme (NSS)
- iii) Rajiv Gandhi National Institute of Youth Development (RGNIYD)
- iv) National Youth Corps (NYC)
- v) National Programme for Youth and Adolescent Development (NPYAD)
- vi) International Cooperation
- vii) Youth Hostel
- viii) Assistance to Scouting and Guiding Organisations
- ix) National Young Leaders Programme (NYLP)

Department of Sports

- x) Rajiv Gandhi Khel Abhiyan (RGKA)
- xi) Urban Sports Infrastructure Scheme
- xii) Scheme of Assistance to National Sports Federations
- xiii) National Sports Development Fund (NSDF)
- xiv) Talent Search & Training (TS&T)/Scheme of Human Resource Development in Sports
- xv) Scheme of Special Cash Awards

- xvi) Scheme of Pension to Meritorious Sportspersons
- xvii) Scheme of Sports and Games for persons with disabilities
- xviii) Grant-in-aid to Sports Authority of India (SAI)
- xix) Lakshmibai National Institute of Physical Educations (LNIPE)
- xx) Anti Doping activities (NADA+NDTL+WADA)
- xxi) National Institute of Sports Science & Sports Medicine
- xxii) National Institute of Sports Coaching
- xxiii) National Physical Fitness Programme Resource Centre at Gwalior
- xxiv) Scheme for Identification and Nurturing of Sporting Talent in the Country (INSTAL)-Sports Schools at District Level
- xxv) Enhancement of Sports Facility in J & K
- xxvi) National Sports University, Manipur
- xxvii) National Sports Talent Search System Programme
- (d) The details of scheme wise allocation and expenditure under the various schemes/ programmes during each of the last three years and the current year is at Annexure-II. This includes funds released during 2012-13 and 2013-14 for construction of ongoing Youth Hostels. Funds are not released to State Governments/UTs for construction of stadia as such, however, funds are released for construction of Integrated sports complexes under the scheme of Rajiv Gandhi Khel Abhiyan(RGKA) and development of playfields, creation of infrastructure including laying of artificial turf for hockey, football and athletics and construction of multipurpose hall under Urban Sports Infrastructure Scheme.
- (e) Funds are being released to the State Governments under various schemes as per their requirements and their performance in utilization of funds.